

O.A No. 617/43

5

(10)

12/12/44. Hon. Mr. Justice B. C. Saksena, V. C.
Hon. Mr. K. Muthukumar, A. M.

Sheri G. P. Agarwal learned
counsel for the respondents
is present. None for the
appellant. The O.A. is
dismissed in default and
for non-prosecution.

We have gone through
the pleadings. We are
satisfied that the O.A.
has become infructuous.
The O.A. is also dismissed
as having become
infructuous.

(writs)

J.P.S.
A.M.

Boz
V. C.